NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
C.A. No. 156/16	227/17	Hearing	391 / 394	Valdel Xtent Outsourcing Solutions Pvt. Ltd.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

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Aryan L. Perital. Petitioner.

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Heard Counsel for petitioner. He has filed one memo of undertaking in respect of TP 224/2017, TP 225/2017, TP 226/2017 and TP 227/2017 signed by authorised representative of Petitioner Company dated 08.03.2017.

Orders reserved.

MEMBER (J)

MEMBER (T)